

**Meeting of United Nations Commission on Transnational Corporations**

4789. SHRI P. M. SAYEED:

SHRI M. V. CHANDRASHEKHARA MURTHY:

SHRI GHULAM RASOOL KOCHACK:

Will the Minister of FINANCE be pleased to state:

(a) whether United Nations had decided that UN Panel should be set up to frame T.N.Cs' Code of conduct;

(b) if so, whether the meeting of the United Nations Commission on Transnational Corporations was held on 23rd June, 1980, at Mexico to finalise the code of conduct for the Transnational Corporations;

(c) if so, what are the details of the code of conduct framed;

(d) to what extent the decision will help the Government of India; and

(e) whether Government of India had pleaded for this code being framed?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) An Inter-Governmental Working Group under the auspices of the UN Commission on Transnational Corporations has been entrusted with the work regarding the evolving of a Code of Conduct for Transnational Corporations

(b) The UN Commission on Transnational Corporations held its session at Mexico from 23rd June to 4th July 1980. During this meeting some outstanding issues were negotiated.

(c) The negotiations relating to Code of Conduct for T.N.Cs. are still under progress and at this stage it is not feasible to indicate the areas of agreement. However, the Code seeks to govern areas of concern to developing countries with a view to ensuring that the beneficial effects of the operations

of TNCs are maximised and the negative effects minimised.

(d) and (e). The Code will help the developing countries like India in their efforts to regulate the activities of TNCs. The Government of India has been actively participating in the meetings of the UN Commission as also the Inter-Governmental Working Group.

**Demands of Handloom Weavers**

4790. SHRI P. M. SAYEED:

SHRI GHULAM RASOOL KOCHACK:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Union Government had proposed to convene a meeting of the State Governments to discuss with them the need of bringing unorganised handloom weavers in the co-operative sector;

(b) if so, whether handloom weavers from all the States were called by him;

(c) if so, what were the points discussed;

(d) the decision arrived at; and

(e) whether all the demands made by them were discussed and accepted?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI Z. R. ANSARI): (a) Yes, Sir.

(b) The proposed meeting has not been held so far.

(c) to (e). Do not arise.

**Opening of Branch of State Bank of Saurashtra in village Navz Megani in District Rajkot, Gujarat**

4791. SHRI RAMJIBHAI MAVANI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there is no branch of the State Bank of Saurashtra at village Navz Megani, District Rajkot (Gujarat);

(b) if so, what steps Government have taken to open a bank at this village for the development of Rural Agriculture and small scale industries in this area;

(c) whether Government have assured for the opening of rural banks in the country; and

(d) if so, what steps have been taken to implement the same for the opening of rural banks in the above village?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir. However, the banking requirements of the residents of this village are reportedly being met by the branch of the State Bank of Saurashtra at Lodhika, which is only 4 Kms. away from this village.

(b) to (d). To reduce regional imbalances in the availability of banking facilities and to improve the geographical coverage of the banks in the rural and semi-urban areas, the current branch licencing policy of the Reserve Bank seeks to secure the branch expansion efforts of the commercial banks for the period 1979-81 primarily towards providing banking facilities at unbanked rural and semi-urban centres in districts having poorer banking coverage than one bank office for every 20,000 rural/semi-urban people. This does not, however, preclude limited branch expansion even in better banked districts, should the State Governments feel the need for banking facilities at specific centres for the implementation of their developmental plans. The locations for new branches in both underbanked and better banked districts are, thus, being finalised by Reserve Bank in consultation with the State Governments.

Reserve Bank of India have reported that Rajkot District having one branch for every 15,000 rural/semi-urban people is a better banked district and that the State Government have not suggested any centre in this District for branch opening.

### Loan given by Nationalised Banks in Dhanbad District, Bihar

4792. SHRI A. K. ROY: Will the Minister of FINANCE be pleased to state:

(a) number of persons or concerns having loans from the nationalised banks above Rs. 10,000 as on 1st May, 1980 in Dhanbad District of Bihar, and facts in details;

(b) purpose for which such loans were given;

(c) whether it is a fact that most of such loans have been diverted to purposes other than prescribed; and

(d) whether Government propose to make a probe into the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). The present Statistical Reporting System does not yield the data in the manner asked for. Available data relating to occupation-wise classification of outstanding credit of all scheduled commercial banks as on the last Friday of December, 1977 in Dhanbad District, Bihar, are set out below—

*Outstanding credit of Scheduled Commercial Banks in Dhanbad District, Bihar as on the last Friday of December 1977.*

| Sector                          | No. of A/c.  | Amount Outstanding (Rs. in lakhs) |
|---------------------------------|--------------|-----------------------------------|
| 1. Agriculture                  | 1151         | 31.08                             |
| 2. Industry                     | 940          | 1908.66                           |
| 3. Trade                        | 4234         | 216.68                            |
| Of which : Retail trade         | 1145         | 150.00                            |
| 4. Transport Operators          | 2029         | 303.06                            |
| 5. Services                     | 770          | 57.49                             |
| 6. Personal loans               | 2612         | 64.65                             |
| 7. All others                   | 2031         | 104.32                            |
| <b>Total Bank Credit</b>        | <b>10767</b> | <b>5705.94</b>                    |
| Of which small Scale Industries | 645          | 494.88                            |